

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2074
ANSWERED ON:27.03.2012
CWG FLATS
Ramasubbu Shri S.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has constructed a large number of flats for the Commonwealth Games Village;
- (b) if so, the details thereof, type-wise;
- (c) whether there is any difference between the DDA and the private construction companies regarding completion and allotment of these flats;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to resolve the issue to ensure allotment of these flats to the allottees?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): DDA has informed that 1168 flats of various types on Public Private Partnership (PPP) mode have been constructed at Commonwealth Games Village for stay of athletes. These consist of two Bedroom – 31, Three Bedroom – 765, Four Bedroom – 209 & Five Bedroom – 163.

(c)to(e): DDA has informed that the issue is sub-judice before the High Court of Delhi in Writ Petition (Civil) of 3703/11, 5161/11 and before Appellate Tribunal of Municipal Corporation of Delhi. However, till date, Completion Certificates for 26 towers having 908 flats have been given under the directions of High Court of Delhi.